

(b) whether it is also a fact that the route of different DTC buses has also been diverted to some other road which is absolutely not fit for transport and may cause accident to any bus at any time; and

(c) if so, by what earliest possible time the road will be completed so that school going children may not face trouble?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c) The road work between Hari Nagar Depot and Hari Nagar Ghanta Ghar is in progress. In addition, DDA is also laying sewer lines and undertaking other development works along and across this road. As a result, DTC route No. 852 has been diverted from Jail Road to a lane passing through a residential area. The road will be open to traffic after the DDA has completed their work

दिल्ली परिवहन नियम में प्रसिद्धियों की नियुक्ति

3372. श्री हरीशंकर महाले : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली परिवहन नियम में तीन वर्ष तक प्रसिद्धियों के लिए प्रसिद्धि नियुक्त किये जाते हैं;

(ख) क्या प्रसिद्धि पूरा होने के पश्चात् उन को नियम में रोजगार नहीं दिया जाता तथा उन्हें रोजगार के लिए दृष्ट-उद्यम भटकना पड़ता है;

(ग) क्या इन व्यक्तियों के भविष्य के बारे में कुछ विशेष कदम उठाने का विचार है; और

(घ) यदि नहीं, तो इस के क्या कारण हैं ?

नौबहन और परिवहन मन्त्रालय में प्रसारित मंत्री राज्य मंत्री (श्री बाबू राज) : (क) जी, हाँ ।

(ख) से (घ) के प्रसिद्धि जिन्होंने सफलतापूर्वक प्रसिद्धि पूरा किया और केन्द्रीय प्रसिद्धि सप्ताहकार द्वारा 1977 तक आयोजित अखिल भारतीय व्यवसाय परीक्षण में सफल घोषित किए गए, को पहले ही नियम में छपा लिया गया है । 1978 आयुक्त प्रशासन का परिणाम हाल ही में नियम में प्रान्त हुआ है और अब यह सफल उम्मीदवारों के खाने की कार्यवाही में है ।

क

Filling up vacancies of Peons

3373. SHRI SANTOSHRAO GODE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many Peons have retired in various Central Government Offices since the imposition of ban on the recruitment of Peons and how many peons have been promoted;

(b) whether the posts thus vacated have been filled; and

(c) if not, the reasons why Government are not taking any steps to fill those vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The information is not available in the Department of Personnel and Administrative Reforms.

(b) and (c). Since there is a ban on the filling up of vacancies of Peons; normally, the vacant posts of peons are not filled in.

Conversion of Jealgorah Mines BCCL into Fisheries

3374. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to stated:

(a) Whether it is a fact that there used to be 30 "Gope-Mazdoors" on the surface in the days of East India Coal Company to drain out water accumulated over the mine of Jealgorah Bararee Colliery of the BCCL, Dhanbad, Bihar;

(b) Whether it is a fact that those mazdoors for removing water have been dispensed with and the Colliery Superintendent of Jealgorah has turned those "Gope" into big tank accumulating water to start cultivation of fish there, drowning the mines below that;

(c) Whether there has been any plan to turn Jealgorah mines into fisheries; and